

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

**UNSTARRED QUESTION NO.281
TO BE ANSWERED ON 24.06.2019**

Scheme for Pension and Medical Aid to Artistes

281. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of CULTURE be pleased to state:

- (a) Whether the Government bring in few changes in the Scheme for Pension and Medical Aid to Artists from the Ministry.
- (b) Whether it is a fact that the deserving artists are left out without pension and the rural folk arts need to be considered with priority and clear cut definitions.
- (c) Whether the Government had ever come across the matter regarding certification of the artists at the district level for proper identification of the artist during the past.
- (d) if so, the details thereof ; and
- (e) if not the steps taken/proposed to be taken in this regard to rectifying the loopholes in the scheme?

ANSWER

**MINISTER OF STATE (I/C)
FOR CULTURE AND TOURISM
(SHRI PRAHLAD SINGH PATEL)**

- (a) No Sir, there is no such proposal under consideration.
- (b) The Scheme is open for all the eligible artists who are falling under the prescribed guidelines of the Scheme.
- (c) and (d) To identify the genuinity of the applicant it is mandatory for the applicant artist to get pension of atleast Rs.500 per month from the State Government/U.T. Administration.
- (e) Does not arise in view of the above reply of (c) and (d)